

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 178 OF 2016 & IA No. 389 OF 2016
APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016
APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016
APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016
APPEAL NO. 183 OF 2016 & IA NO. 396 OF 2016
APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016
APPEAL NO. 185 OF 2016 & IA NO. 399 OF 2016
APPEAL NO. 186 OF 2016 & IA NO. 401 OF 2016

Dated: 31st August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 178 OF 2016 & IA No. 389 OF 2016

In the matter of:-

Torrent Power Ltd .

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

**: Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. H.S. Jaggi**

Counsel for the Respondent(s)

**: Mr. Sanjay Sen, Sr. Adv.
Ms. Sikha Ohri
Mr. Piyush Singh
Mr. Buddy A. Ranganadhan
Mr. S.R. Pandey (Rep.) for R.1**

**Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms Anushree Bardhan
Mr. Shubham Arya for R-2**

APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016

In the matter of:-

Torrent Power Ltd **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
 Ms. Deepa Chawan
 Mr. H.S. Jaggi

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
 Ms. Shikha Ohri
 Mr. Piyush Singh
 Mr. Buddy A. Ranganadhan

 Mr. M.G. Ramachandran
 Ms. Poorva Saigal
 Ms Anushree Bardhan
 Mr. Shubham Arya for R-2

APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016

In the matter of:-

Torrent Power Ltd **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
 Ms. Deepa Chawan
 Mr. H.S. Jaggi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
 Ms. Poorva Saigal
 Mr. Shubham Arya

 Mr. Sanjay Sen, Sr. Adv.
 Ms. Shikha Ohri
 Mr. Piyush Singh
 Mr. Buddy A. Ranganadhan

APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016

In the matter of:-

Torrent Power Ltd **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
 Ms. Deepa Chawan
 Mr. H.S. Jaggi

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,
 Mr. Buddy A. Ranganadhan,
 Ms. Shikha Ohri
 Mr. Piyush Singh for R-1

Mr. M.G. Ramachandran
 Ms. Poorva Saigal
 Mr. Shubham Arya

APPEAL NO. 183 of 2016 & IA NO. 396 of 2016

In the matter of:-

Torrent Power Ltd. ... **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv
 Ms. Deepa Chawan
 Mr. H.S. Jaggi

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,
 Mr. Buddy A. Ranganadhan,
 Ms. Shikha Ohri
 Mr. Piyush Singh

Mr. M.G. Ramachandran
 Ms. Poorva Saigal
 Mr. Shubham Arya for R-2

APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016

In the matter of:-

Torrent Power Ltd. **...Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission& Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv
Ms. Deepa Chawan
Mr. H.S. Jaggi

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Buddy A. Ranganadhan,
Ms. Shikha Ohri
Mr. Piyush Singh

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

APPEAL NO. 185 of 2016 & IA NO. 399 of 2016

In the matter of:-

Torrent Power Ltd. **...Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission& Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. H.S. Jaggi

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Buddy A. Ranganadhan,
Ms. Shikha Ohri
Mr. Piyush Singh For R-1

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

APPEAL NO. 186 of 2016 & IA NO. 401 of 2016

In the matter of:-

Torrent Power Ltd. **...Appellant(s)**

Vs.
Gujarat Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. H.S. Jaggi

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Buddy A. Ranganadhan
Ms. Shikha Ohri
Mr. Piyush Singh for R-1

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on **01.09.2016.**

(I.J. Kapoor)
Technical Member

ts/mk

(Justice Ranjana P. Desai)
Chairperson